

Central Administrative Tribunal Lucknow Bench Lucknow

O.A. NO. 616/2007

Lucknow this, the 21st day of October, 2008

HON'BLE MR. M. KANTHAIAH, MEMBER (J)
HON'BLE DR. A. K. MISHRA, MEMBER (A)

M.L. Srivastava, aged about 54 years, Son of Sri R.C. Lal, resident of B-41, Kailashpuri, Lucknow.-5

Applicant.

By Advocate Sri M.C. Joshi.

Versus

1. Union of India, through the Secretary, Ministry of Railways Railway Board, New Delhi.
2. The Director General, Ministry of Railways R.D.S.O, Manak Nagar, Lucknow U.P.
3. The Chief Personnel Officer Ministry of Railways R.D.S.O. Manak Nagar, Lucknow, U.P.

Respondents.

By Advocate Sri Arvind Kumar.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J):

The applicant has filed the O.A. with a prayer to issue direction to the respondent No. 2 to fix the applicant at suitable stage in grade of Rs. 7450-
11500/-at par with other Directorates of R.D.S.O. w.e.f. 1.11.2003. It is also the
case of the applicant that in respect of such claim he has made representation
to the Respondent No. 2 on 29.10.2004 (Annexure-12) but the competent
authority has not taken any decision. Counsel for the parties submits that the
said representation of the applicant is still pending.

2. In view of the above, O.A. is disposed of with a direction to the respondent No. 2 to dispose of the pending representation of the applicant dated 20.10.2004 (Annexure 12) and pass a reasoned order as per rules within two months ~~from~~
the date of supply of copy of this order. The applicant is directed to supply copy of Annexure -12 to the Respondent No. 2 along with copy of order. No costs.

A. K. Mishra
(Dr. A. K. Mishra)
Member (A)

M. Kanthaiah
(M. Kanthaiah)
Member (J)

21-10-2008